

By E-Mail/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2022/ /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri N. Senabaya Deori  
District & Sessions Judge  
Majuli

Dated Guwahati, the September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. JJA(M) 1565/2022 dated 26.09.2022

Sir,

With reference to the above, I am directed to inform you that, you are allowed to avail LTC for the block period of 2018-2021 (by way of **carry forward**) during Puja vacation of 2022 to visit Port Blair, Andaman & Nicobar Island along with your wife Smti Gita Rani Deuri, sons Shri Manash Senabaya Deori and Shri Mausam Senabaya Deori respectively, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully,

*self*

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/8722-8724**

**/A, dated- 30/9/22**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

*30/9/22*  
**REGISTRAR (VIGILANCE)**

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